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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

BENCH-II

Appeal No.484/KB/2017

Present: Hon'ble Member, Shri M.B. Gosavi (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH SEPTEMBER, 2018, 10:30 A.M

Name of the Company		Balaji Tracom Pvt.Ltd.-Vs-Registrar of Companies, WB	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Ms Swapna choubey, Adv
- 2) Mr. sidhartha sharma, Adv
- 3) Mr. Namrata Basu, Adv
- 4) Mr. Diprani Thakur, PCS


} For Applicant
Diprani Thakur
18/09/18

117. 18-09-2018 – Appeal No. 484/KB/2017 – Balaji Tracom Pvt. Ltd. Vs.
Registrar of companies, WB

O R D E R

The Ld. Counsel for the Appellant appeared.

Heard. Reserved for orders.



(MADAN B GOSAVI)
MEMBER(JUDICIAL)